

Serial No. of Order	Date of Order	Order with Signature
19	9.2.90	<p data-bbox="338 287 1403 525">Judgment is pronounced in open court vide separate sheets attached to the case records of O.A.129 of 1989. This application is disposed of with the observations made in the common judgment. No costs.</p> <p data-bbox="1015 537 1381 656"><i>Seniave</i> Vice-Chairman</p> <p data-bbox="1044 704 1344 775"><i>M.</i> Member (Judicial)</p> <p data-bbox="224 823 1144 1049"><i>Put up this case tomorrow for disposal as it is said principal has no objection to it.</i></p> <p data-bbox="149 1097 446 1192"><i>Seniave - 211</i> <i>(Chairman)</i></p> <p data-bbox="194 1239 476 1335"><i>(Member)</i></p> <p data-bbox="268 1335 1159 1525"><i>... ..</i></p> <p data-bbox="268 1573 1159 1763"><i>... ..</i></p> <p data-bbox="268 1811 1159 2001"><i>... ..</i></p> <p data-bbox="268 2049 1159 2191"><i>... ..</i></p>